

Annexure-03

| Name of the corporate debtor: RASHMI REALTY BUILDERS PRIVATE LIMITED( RASHMI STARCITY PHASE II AND III) Date of commencement of CIRP 19.06.2026; List of creditors as on: 10.07.2026. |                     |                           |                 |                           |                 |                                     |                             |                        |                       |                            |                                                |                              |                                    |                 |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|---------------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| List of secured financial creditors (other than financial creditors belonging to any class of creditors)                                                                              |                     |                           |                 |                           |                 |                                     |                             |                        |                       |                            |                                                |                              |                                    |                 |
| Sl. No.                                                                                                                                                                               | Name of creditor    | Details of claim received |                 | Details of claim admitted |                 |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|                                                                                                                                                                                       |                     | Date of receipt           | Amount claimed  | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |                            |                                                |                              |                                    |                 |
| 1                                                                                                                                                                                     | Union Bank of India | 01-07-2026                | 89,52,95,163.87 | 89,52,95,163.87           | Secured         | 89,52,95,163.87                     | Yes                         | No                     | 69.10%                | 0                          | 0                                              | 0                            | -                                  |                 |
|                                                                                                                                                                                       |                     |                           |                 |                           |                 |                                     |                             |                        |                       | 0                          | 0                                              | 0                            | -                                  |                 |
| 1                                                                                                                                                                                     | Total               |                           | 89,52,95,163.87 | 89,52,95,163.87           | -               | 89,52,95,164                        | -                           | -                      |                       | -                          | -                                              | -                            | -                                  |                 |

#REF!

Purusottam Behera  
Interim Resolution Professional

In  
IBBI Registration Number:IBBI/IPA-002/IP-00940/2019-20/12993  
IBBI Registered Address:Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion (East) Mumbai - 400022  
[purusosbbj@yahoo.com](mailto:purusosbbj@yahoo.com), [ibc.rashmirealty@gmail.com](mailto:ibc.rashmirealty@gmail.com)  
Authorisation for Assignment (AFA) valid up-to: 31st December 2026

Process Specific Address: 410, 4th Floor, Blue Rose, Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra – 400066